

**Illegal construction in Delhi**

2160. DR. T.N. SEEMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of complaints received regarding illegal construction violating rules/regulation of DDA and other enforcement agencies in various parts of Delhi, the action taken/proposed to be taken in each case;

(b) whether Delhi Development Authority (DDA) has allotted land to any private companies/NGOs during each of the last three years and current year, if so, the details thereof, company/NGO-wise and the purpose for the same; and

(c) the details of violation of terms and conditions noticed by DDA during the above period the action taken/being taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) As per information provided by New Delhi Municipal Council, North Delhi Municipal Corporation, South Delhi Municipal Corporation, East Delhi Municipal Corporation and Cantonment Board, 50,951 complaints regarding unauthorized construction have been received during the current year. Out of these complaints, action against 8,091 properties have been initiated under Sections 343/344 of the Delhi Municipal Corporation Act and action in the form of demolition/sealing has been taken in respect of 6,902 properties. Action against the illegal constructions is taken as per the terms and conditions of the allotment/lease deed and as per the provisions of Delhi Municipal Corporation Act 1957, New Delhi Municipal Council Act 1994, Cantonment Act 2006, Public Premises (Eviction of Unauthorized Occupants) Act 1971 and Building Bye Laws.

(b) and (c) DDA has informed that land has not been allotted to any private companies/NGOs during the last three years and current year.

**JnNURM in West Bengal**

2161. SHRI DEREK O'BRIEN:

SHRI MD. NADIMUL HAQUE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of projects along with the amount sanctioned to the state of West Bengal under Jawaharlal Nehru National Urban Renewal Missions (JnNURM);